

Statement 6: Financing of Gross Fiscal Deficit - As Per cent to Total – 2016-17 (Accounts)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	57.3	0.2	-3.7	0.9	6.1	0.7	14.9	-0.3	0.1	26.6	-2.8	100.0
2. Bihar	102.0	4.6	-10.4	4.5	0.6	-4.3	32.7	-5.2	–	4.7	-29.1	100.0
3. Chhattisgarh	96.3	5.2	-10.4	15.8	10.5	9.5	13.6	-2.9	1.2	–	-38.9	100.0
4. Goa	125.3	7.0	-20.7	1.6	13.1	8.2	-0.2	-5.5	-14.8	-0.7	-13.3	100.0
5. Gujarat	127.1	-3.0	-20.9	11.1	3.2	4.0	13.8	-9.6	-0.4	-1.4	-23.9	100.0
6. Haryana	58.4	-0.2	-3.6	0.3	4.2	6.3	–	0.4	0.2	32.2	1.7	100.0
7. Jharkhand	46.8	0.8	-7.3	8.3	-1.2	3.8	49.8	-0.3	-0.3	5.9	-6.2	100.0
8. Karnataka	83.8	2.8	-5.5	1.7	9.3	21.0	10.6	1.7	-0.1	–	-25.2	100.0
9. Kerala	55.5	1.4	3.7	0.5	48.9	0.2	0.4	-8.2	-1.2	–	-1.1	100.0
10. Madhya Pradesh	52.6	0.9	4.6	5.7	2.9	-1.9	12.4	-3.0	-0.3	26.3	-0.3	100.0
11. Maharashtra	104.5	-0.9	-13.1	4.4	2.9	0.3	17.7	7.2	-1.7	-0.4	-20.7	100.0
12. Odisha	74.3	2.5	-8.6	19.5	19.8	12.2	6.5	-0.1	-0.6	1.8	-27.2	100.0
13. Punjab	23.0	0.6	-3.4	57.3	2.3	2.2	0.2	-0.3	–	18.9	-0.8	100.0
14. Rajasthan	30.9	6.2	-3.3	1.7	7.3	0.3	7.0	-0.3	–	48.4	1.8	100.0
15. Tamil Nadu	62.3	1.7	-3.1	1.7	4.2	0.1	–	3.9	-1.7	40.6	-9.8	100.0
16. Telangana	58.4	0.5	-2.3	1.4	3.0	0.3	5.4	1.3	-0.4	24.8	7.4	100.0
17. Uttar Pradesh	65.9	-0.7	-8.1	1.0	2.9	12.9	-0.5	1.1	1.3	26.2	-2.0	100.0
18. West Bengal	123.0	-1.8	-23.2	0.2	3.4	4.2	17.7	-2.9	-0.1	1.2	-21.7	100.0
II. Special Category												
1. Arunachal Pradesh	-53.6	3.1	-20.2	-18.4	-63.3	-2.5	154.5	-17.7	43.0	65.0	10.2	100.0
2. Assam	32.6	-1.3	-10.3	9.4	13.0	20.3	5.6	3.6	-1.2	–	28.3	100.0
3. Himachal Pradesh	37.0	0.5	-8.6	2.8	20.6	–	3.1	-1.2	-0.6	48.1	-1.7	100.0
4. Jammu and Kashmir	30.8	-1.5	-5.1	-3.8	29.9	5.5	15.4	-1.5	-11.2	25.5	16.0	100.0
5. Manipur	87.2	-5.1	-9.7	17.0	9.0	-0.6	18.0	-9.3	-18.6	-0.3	12.3	100.0
6. Meghalaya	102.7	-2.2	-6.1	2.8	20.2	0.3	127.2	1.9	0.2	16.6	-163.5	100.0
7. Mizoram	-185.5	5.6	5.7	-2.9	-24.9	2.2	72.2	203.0	-39.6	1.4	62.8	100.0
8. Nagaland	248.0	-7.2	-4.2	-14.3	9.9	–	-2.6	-14.2	10.8	4.4	-130.5	100.0
9. Sikkim	-665.4	4.0	8.9	27.6	-96.5	-11.1	-92.8	80.1	82.2	2.8	760.1	100.0
10. Tripura	31.3	-1.4	-4.7	0.6	16.4	0.7	14.6	-1,208.5	0.3	0.0	1,250.6	100.0
11. Uttarakhand	184.3	2.0	-6.4	-6.9	7.5	-1.4	-2.5	18.2	-0.1	3.1	-97.9	100.0
All States	65.8	1.0	-6.0	8.2	7.4	3.9	8.0	-5.4	-0.5	20.2	-2.5	100.0
<i>Memo item:</i>												
1. NCT Delhi	–	3.9	–	–	–	–	–	–	–	–	96.1	100.0
2. Puducherry	100.9	-10.4	–	4.8	12.4	-4.0	-18.1	13.0	0.9	19.4	-18.8	100.0

– : Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Arunachal Pradesh, Mizoram and Sikkim the contribution of respective component needs to be seen in light of surplus GFD; for these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments, CAG for 2016-17 in respect of Jammu & Kashmir.